

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sanwariya Furnaces Private Limited Date of Commencement of Liquidation: 15-11-2023; List of Stakeholders as on Date: 14-01-2024; Name of IP: Mr. Jayprakash Bansilal Somani; Process Number: 1; Last 5 digit of registration number: 12976

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1977921				NA
2	Liquidation costs incurred till date				21791				NA
3	Secured financial creditors								Annexure 3
4	Unsecured financial creditors								Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)								Annexure 6
7	Operational creditors (Government Dues)	2	21797119	1	3697			21793422	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	7	34765615	5	27153290		7612324.76		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		9	56562734	6	29156699		7612324.76	21793422	